- (ii) School Land: An auditorium building has been constructed on part of the land measuring 2.19 acre. An underground water tank was also found under construction in one part of the land and some area lying vacant was being used for parking purpose. The Mother's International School was running from Nursery to class 12 in school building premises.
- (iii) Ashram Land: The Mirambika School and Ashram were running and a Samadhi, Meditation Hall and a building named as Old Building etc., were also existing in the premises of the Ashram area.
- (iv) The Society has amalgamated all the three plots. A boundary walls existed around the amalgamated plots of Ashram Complex, Mother's International School and College building and these plots have not been separated from each other.
- (c) The DDA has intimated that as per available records, land measuring 10.28 acres was allotted to Sri Aurobindo Education Society for Mother's International School and possession of 7.09 acres out of 10.28 acres was handed over to the Society by the Land and Building Department, Delhi Administration. The balance land of 3.19 acres remained under litigation and as per Court directions, land measuring 2.19 acres for Mother's International School was handed over by the DDA in 1997 to Sri Aurobindo Education Society. Remaining 1.0 acre was converted for residential purpose. Therefore, the total land allotted for school purpose was 9.28 acres. Further, no land was allotted for Mirambika School; however, this school is being run on the land measuring 9.84 acres, which was allotted for College purpose by the DDA in the year 1984 and now the same has been shifted and running on the Ashram land. DDA has also informed that it has not allotted any land for the Aurobindo Ashram.

Implementation of Housing for All under PMAY

1161. SHRI SANJAY RAUT: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn towards any reports about slow implementation of Housing for All under the Pradhan Mantri Awas Yojana (PMAY) in various parts the country;
 - (b) if so, the details thereof, indicating the reasons therefor, and
- (c) the details of the steps taken or proposed to be taken by Government to achieve the desired target in time?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) The Ministry of Housing and Urban Affairs has launched Pradhan Mantri Awas Yojana(Urban) (PMAY(U)) Mission on 25.06.2015 to provide Central assistance to States/Union Territories (UTs) for addressing the housing requirement of all urban poor by 2022. The Mission guidelines provide flexibility to States/Union Territories (UTs) for evaluating and approving project proposals based on demand assessed. States/Union Territories (UTs) have to approach the Ministry of Housing and Urban Affairs only for release of Central assistance for projects approved at the States/Union Territories (UTs) level. The projects approved under PMAY(U) mission are implemented by the concerned State / Union Territory (UT) Governments through Urban Local Bodies or other agencies.

During State level review meetings, video conferences and interactions with the Stale level representatives, the States/UTs are invariably urged to ensure that the construction of houses sanctioned under the projects is completed on time.

Diversion of funds meant for smart cities

1162. SHRI BASAWARAJ PATIL:

SHRI K.T.S. TULSI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details regarding the number of smart cities developed in the country out of the 100 smart cities announced by Government during the last three years;
- (b) how much fund has been released and utilised under the Smart Cities Mission; and
- (c) whether the funds have been diverted for some other causes and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Ninety Smart Cities (twenty cities in January 2016 in Round 1, thirteen cities in May 2016 in fast track round, twenty seven cities in September 2016 in Round 2 and thirty cities in June 2017 in Round 3) have so far been selected.

The implementation of the Smart Cities Mission is being done by a City level Special Purpose Vehicle (SPV). So far, out of Ninety Smart Cities, Seventy seven cities have incorporated city level Special Purpose Vehicles for implementation of the Mission.